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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No. 22/BB/ 2018	-	Admission	252(3)	Mr S R Mohan. Vs ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) KIRAN B.S 99725 69778

PETITIONER

<u>ORDER</u>

Matter is listed today for admission. Registry raised objections. We have heard the Counsel for Petitioner in part and for further hearing, list it on 29/01/2018.

Member (T)

Member (J)